

# HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Srinagar)

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**Subject: Training Programmes to be organized by the State Judicial Academy in the month of September, 2019, at Jammu campus.**

## ORDER

**No:** 614

**Dated:** 03/09/2019

The State Judicial Academy is going to organize One Day Refresher Programme on **"Management of Court Business, Use of ICT and Maintenance of Files"** scheduled to be held on 08<sup>th</sup> September, 2019 at J&K State Judicial Academy, Janipur campus, Jammu.

The Principal District & Sessions Judge, Jammu shall nominate 20 Clerks (Junior Assistants / Senior Assistants) of Jammu District and other Principal District & Sessions Judges of Jammu province shall nominate 05 Clerks (Junior Assistants / Senior Assistants) each of their respective Districts to attend the aforementioned programme. All the nominated officials shall report in the J&K State Judicial Academy, Jammu at 08:30 am sharp on the said date.

**By Order**

(Sanjay Dhar)  
Registrar General

No: 1440/39/RS

Dated: 03/09/2019

### **Copy of the above forwarded to:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
..... for information of Their Lordships.
3. Registrar Vigilance, High Court of Jammu and Kashmir,
4. Registrar Rules, High Court of J&K,
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar  
..... for information.
6. All District & Sessions Judge of Jammu province with the request to nominate the requisite number of clerks of their respective Districts working under their territorial jurisdiction.
7. Director J&K State Judicial Academy, Jammu for information and necessary action.
8. CPC e-Courts High Court of J&K, for uploading the same on the official website of the High Court.
9. Office File.

Registrar General